

(ii) नयी सिंचाई परियोजनाओं के अंतर्गत पड़न वाले क्षेत्र में उपलब्ध संभाव्यता का उपयोग करके सिंचित फसलों के अंतर्गत क्षेत्र बढ़ाना ।

(iii) शुद्ध बीजों की आपूर्ति बढ़ाकर बीज उत्पादन कार्यक्रम को मजबूत करना ।

(iv) पौध संरक्षण उपकरणों के अंतर्गत क्षेत्र बढ़ाना । इस के लिए विशेष रूप से, जहां संभव हो, बहुत बड़े इलाके में हवाई छिड़काव करना ।

(v) समर्थन मूल्य निर्धारित करना तथा उन मूल्यों पर उपज खरीदने के लिए प्रबन्ध करना ।

(vi) कृषि विभाग के गहन तिलहन विकास कार्यक्रमों और अन्य केन्द्रीय प्रायोजित योजनाओं के अंतर्गत प्रमाणीकृत बीज पर तथा पौध संरक्षण के विभिन्न कार्यों के लिए आर्थिक सहायता देना ।

(vii) सूर्य मुखी तथा सोयाबीन जैसी गैर-परम्परागत तिलहनों की फसलों के अंतर्गत क्षेत्र बढ़ाना ।

Advance to Harihar Automobiles by UCO Bank, Lucknow

5976. SHRI BIJOY KUMAR
MONDAL:

SHRI MADHAV PRASAD
TRIPATHI:

Will the Minister of FINANCE be pleased to refer to the reply given to part (c) of Unstarred Question No. 8308 on the 2nd May, 1975 regarding advance to small scale industry by United Commercial Bank, Lucknow and state:

(a) whether the Government are aware that an advance was sanctioned to Harihar Automobiles by Assistant General Managers Office, United Commercial Bank, Lucknow in 1973-74, by fraudulently classifying it as a small scale industry and that to reciprocate to this favour a partner of this firm had given a motor car No. DLJ 7989 to the Manager of the Bank;

(b) whether Government have made enquiries about the statement

that the car was sold by partner of the firm and that the manager has resold it to the brother of partner of the firm after using it for eight months;

(c) if so, whether it is correct in view of the fact that there is no change of the name of the owner in the registration of this car; and

(d) if so, the action proposed to be taken thereon?

THE MINISTER OF FINANCE (SHRI H. M. PATEL): (a) to (d). United Commercial Bank has reported that the credit facilities given by the bank to M/s. Harihar Automobiles Limited were sanctioned by the Assistant General Manager after he had carefully considered the same and after following the usual banking norms. United Commercial Bank has further reported that an officer of the bank in its Zonal Office, Lucknow, not connected with the sanctioning of limits to the party, had purchased a Car in December, 1973 from a partner of M/s. Harihar Automobiles. According to the bank as per the transfer register maintained by the Motor Vehicle Registration authorities, the transfer of the car in the name of the Officer has been made. The bank has further added that when this Officer was allotted a Fiat Car on priority basis, he had subsequently sold the Car in June 1974 to the brother of the partner from whom he had purchased. According to the bank, though the purchase of the Car by the Officer has not led to any favours being shown to the borrower, the Officer's action in buying a Car from a customer was considered to be not proper, and the bank has conveyed its displeasure to the Officer concerned.

कृषि उत्पादों और औद्योगिक उत्पादों के मूल्यों में वृद्धि

5977. डा० रामजी सिंह : क्या वित्त मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या कृषि उत्पादों और औद्योगिक उत्पादों के मूल्यों में वृद्धि असमान और असंतुलित रूप से हुई है ;